## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL APPLICATION NUMBER **PETITION NUMBER** : TCP/59/ (IB)/2017 NAME OF THE PETITIONER(S) : DHIRAJ BIHARI JHA NAME OF THE RESPONDENT(S) : RADICAL ADV. & CONSULTANCY PVT LTD UNDER SECTION : 433(e) (f) S.No. NAME (IN CAPITAL) DESIGNATION **SIGNATURE** REPRESENTATION BY WHOM

Brahadad Bhat Coursel for Petitioner

Brahelda

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Responden.

## **ORDER**

Counsels for both the parties are present. Counsel for the Corporate Debtor prayed for time to make final submissions. At request, time is enlarged. Put up on 01.01.2018 at 10.30 A.M.

> (CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)

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